

Central Administrative Tribunal
Principal Bench

O.A. No. 518 of 1998

New Delhi, dated this the 20th January, 1999.

Hon'ble Mr. S.R. Adige, Vice Chairman (A) 

Shri Bhim Sen,
S/o Shri Ram Kishan,
House no. 259, Nasir Pur, Ashok Nagar,
Dist. Ghaziabad, U.P. ... Applicant

(By Advocate: Ms. Richa Goel)

Versus

1. Union of India through
the Secretary,
Ministry of Communications,
Dept. of Telecommunication,
Sanchar Bhawan, New Delhi.
2. Chief General Manager,
Telecom, West,
Dehradun.
3. General Manager (T),
Jaina Tower, Ghaziabad.
4. Divisional Engineer,
R-2/101, Raj Nagar, Ghaziabad.
5. Sub Divl. Officer (Phones),
R-2/101, Raj Nagar, Ghaziabad.
6. Asst. Engineer (FRS),
Nehru Nagar Exchange,
2-B, Ghaziabad. ... Respondents

(By Advocate: Shri VSR Krishna)

ORDER (Oral)

By Hon'ble Mr. S.R. Adige, Vice Chairman (A)

Heard both sides.

2. This O.A. is disposed of with a direction that in the event applicant files a self-contained representation to respondents, specifically indicating the number of days of service he has put in with respondents within two weeks from the date of receipt of a copy of this order, respondents will consider applicant's claim for grant of temporary status in accordance with rules and instructions, reckoning the date of

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18

service not on the basis of calendar year or the financial year but from the 1st day of joining the service put in by applicant, and also ignoring technical breaks, if any.

3. If on the aforesaid basis, respondents find applicant eligible for grant of temporary status, they shall issue appropriate orders in this regard together with consequential benefits admissible to him, in accordance with the Scheme for grant of temporary status.

4. This OA stands disposed of accordingly.
No costs.

Sh. Adige
(S. R. ADIGE)
VICE CHAIRMAN (A).

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